

जाति के उम्मीदवारों की नियुक्ति सम्बन्धी अनुदेशों का अनुपालन करने में जानबूझ कर अवहेलना करने वाले अधिकारी के विरुद्ध अनुशासनात्मक कार्यवाही की जा सकती है। तथापि, हाल ही के पिछले दिनों में ऐसा कोई मामला ध्यान में नहीं आया है।

Implementation of SC/ST Reservation Quota in N.F.L. Fertilizer Units

9793. SHRI RAM VILAS PASWAN : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Roster of Reservation of SCs/STs in being implemented in promotion cases of SCs/STs in NFL Panipat, Bhatinda, Nangal, Head Office, New Delhi & new projects ;

(b) if so, whether it is being maintained in all the categories of posts ; and

(c) if the answer to (a) above be in the negative, the reasons thereof ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : (a) and (b) Yes, Sir.

(c) Does not arise.

Reservation for SCs/STs in National Fertilizers Limited, Panipat

9794. SHRI RAM VILAS PASWAN : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state ;

(a) whether the N.F.L., Panipat is following Government instructions regarding reservation of SCs and STs in direct recruitment as well as in promotion issued by Government from time to time ;

(b) if so, whether relaxation in terms of specified period of experience kept in the promotion policy is being implemented in the promotion of SCs and STs ;

(c) if yes, up to which category of posts and scale of pay the said relaxation is being given;

(d) is it also a fact that cases pertaining to the relaxation in question were filed in the High Court of Punjab and Haryana by SC & ST employees against NFL, Panipat and same were withdrawn by NFL; and

(e) if so, the reasons thereof ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : (a) Yes, Sir.

(b) and (c) The National Fertilizers Limited (NFL) provides for such relaxation in experience in appropriate cases for promotion upto the scale of pay of Rs. 960-1610 where SC/ST candidates with requisite experience are not available for promotion against reserved posts.

(d) and (e) Two writ petitions were filed by a few employees of the Panipat unit of NFL in the Punjab and Haryana High Court during 1982 seeking to direct company to effect their promotions in the multiple scales of pay as per the reservation policy. Since multiple scales of pay have been withdrawn by NFL and the petitioners would be duly considered for promotion, keeping in view their eligibility the petitioners withdrew the writ petitions

Execution of Mukunda and Anlabad Projects in B.C.C.L.

9795. SHRI A.K. ROY : Will the Minister of ENERGY be pleased to state :

(a) details of the Mukunda and Anlabad Projects in B.C.C.L. giving the capacity, investment and employmental potential ;

(b) area that used to be acquired in both the projects, both the coal bearing and non-coal bearing in each of the projects;

(c) probable scheduled of the projects giving the dates on which the work would start and the production would commence; and

(d) whether there is any delay in the execution of the projects, if so, the reasons thereof ?